

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 820/252/HDB/2018
NAME OF THE COMPANY	Megateck Offshore Pvt Ltd
NAME OF THE PETITIONER(S)	Palle Hari Obula Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K. PHANINDRA	PCS	csphanindra@gmail.com	Phanindra
		9989446236	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for	Adv.	960001435	T. Suj
Cr. Suma.			

**ORDER**

Learned PCS Mr.D.V.K.Phanindra present for Applicant.

Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for ROC.

ROC report filed.

Heard learned PCS appearing for Applicant and learned counsel appearing for ROC.

Orders reserved

  
 MEMBER JUDICIAL